

1	2	3	4
Bank of Maharashtra	—	—	7(1)
Central Bank of India	1	1	2
Indian Overseas Bank	1	—	—
Oriental Bank of Commerce	—	—	1
Punjab National Bank	1	—	1(1)
Union Bank of India	1	—	—
United Commercial Bank	3	—	1
Total :	17(5)	2	23(6)

Figures in brackets relate to authorisations hending with banks.

Banks have been advised to utilise the pending authorisations expeditiously.

**Funds Sanctioned/Distributed by NABARD
to Landless and Marginal Farmers**

*853. SHRI AMARISNH RATHAWA :
Will the Minister of FINANCE be pleased
to lay a statement showing :

(a) whether the National Bank for
Agriculture and Rural Development gives
financial assistance to the landless and
marginal farmers for growing trees for
private purposes on Government land;
and

(b) if so, the details of funds which
have been sanctioned and disbursed, State-
wise during the years 1982-83 and
1983-84 by the said bank under the said
scheme ?

THE DEPUTY MINISTER IN THE
MINISTRY OF FINANCE (SHRI JANAR-
DHANA POOJARY) : (a) and (b) A

statement is laid on the Table of the
House.

Statement

The refinance facility from Nationa-
l Bank for Agriculture and Rural Devele-
ment (NABARD) is available to eligibld
financial institutions against loan advance
to farmers for growing trees on privatn
agricultural land, subject to certai
conditions. Such refinance is also availabl
against loans advanced for tree farming on
degraded Government land obtained on
long term lease by farmers or farmers
organisations' such as Cooperative
Societies.

Spearate figures regarding refinance
provided for loans to landless and marginal
farmers for the purposes are not readily
available. The latest available data showing
refinance provided by NABARD for
Forestry during 1982-83 in different State is
furnished below :

(Rs. in lakhs)

State	Refinance	
	Sanctioned during the year	Disbursed during the year
Maharashtra	1856	215
Andhra Pradesh	363	4
Madhya Pradesh	—	90
Gujarat	27	37
West Bengal	65	8
Meghalaya	—	3
	2311	357